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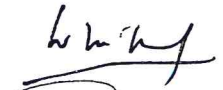


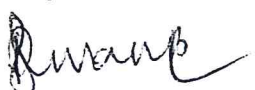
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018
PETITION NUMBER : CP/511/(IB)/2017
NAME OF THE PETITIONER(S) : V.NAGARAJAN
NAME OF THE RESPONDENT(S) : K.SUBBURAJ & ANR
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	Suhrit Parkasandy	for R 8 & 14	
2	R.vishnu	for R 3, 4, 7, 9	
3	J. N. SUNDAR	for R 5, 6, 13	
4	R. ASHWANTH	for R 1 & 2	

ORDER

Counsel for the Applicant present. Counsel for all the Respondents present. Counsel for the Applicant prayed for time to make final submissions. At request, time is enlarged with the direction to complete the final submissions on next date of hearing, failing which appropriate order will be passed. Put up on 27.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)